

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **22.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/12/2020
NAME OF PETITIONER : Shanmuganathavel
NAME OF RESPONDENT : Selene Estates Ltd
SECTION : Sec 7 of IBC 2016

ORDER

The Petitioner is represented by Mr. P.K. Ganesh, Advocate through video conferencing platform. There is no representation for the Respondent.

The Petitioner is permitted to take a fresh private notice by way of speed post and through e-mail to the Respondent and file an Affidavit of Service on or before the next date of hearing.

List this matter on **05.08.2021** for hearing and disposal.

**-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)**

**-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)**